### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 1369 ANSWERED ON 11.12.2023

#### **Funds allocated to Central Universities**

#### 1369. SHRI T.N. PRATHAPAN:

Will the Minister of EDUCATION be pleased to state:

- (a). the details of the fund allocation by the Government or its agencies to Jawaharlal Nehru University, Delhi University, Jamia Millia Islamia in New Delhi, Aligarh Muslim University in Aligarh, Maulana Azad National Urdu University, and University of Hyderabad in the last four years;
- (b). whether there is a vigilance commission tasked with conducting regular inspections of the financial management of Central Universities and if not, whether the Government is consider establishing one to conduct annual special financial audits and inspections to prevent any malpractices;
- (c). whether any of the aforementioned Universities returned the balance of Central funds after their expenditure and if so, the details thereof; and
- (d). whether the Government is planning to address the issue of fee hikes in Higher Educational Institutions by allocating additional funds and if so, the details thereof and the details of any such intervention or plan?

# ANSWER

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a): The detail of the fund allocation made through University Grants Commission (UGC) to Jawaharlal Nehru University, New Delhi; University of Delhi, New Delhi; Jamia Millia Islamia, New Delhi; Aligarh Muslim University, Aligarh; Maulana Azad National Urdu University, Hyderabad and University of Hyderabad, Hyderabad in the last four years is as under-

Name of the Central University	Funds allocated			
	2019-20	2020-21	2021-22	2022-23
Jawaharlal Nehru University	416.57	373.52	407.47	517.97
University of Delhi	607.80	628.92	670.13	802.43
Jamia Millia Islamia	361.91	479.83	411.10	552.20
Aligarh Muslim University	1180.00	1520.10	1214.63	1552.30
Maulana Azad National Urdu University	143.97	178.76	154.86	194.85
University of Hyderabad	290.82	338.43	333.36	398.08

- (b): The accounts of Central Universities are mandatorily subjected to audit by the Comptroller & Auditor General (C&AG) of India every year and the Annual Accounts duly audited are required to be tabled in both Houses of the Parliament. Further, the University Grants Commission (UGC) reviews the financial performance of each Central University on a periodical basis for ensuring proper utilization of funds and for providing further financial assistance to the Universities. All Central Universities have been brought under Expenditure Advance & Transfer (EAT) module of Public Financial Management System (PFMS) and their grants are being released only after verification of expenditure incurred.
- (c): After the introduction of Treasury Single Account (TSA), the balance funds of Central Universities, if any, remains with Reserve Bank of India on 31<sup>st</sup> March of every financial year.
- (d): The Central Universities are autonomous institutions created under the Act of Parliament which are governed by their own Acts, Statutes, Ordinances etc. and regulations made thereunder. They are competent to take decisions in academic and administrative matters of the University keeping in view the interest of the students.